

श्री चांदमल्ल बाटिया की फर्म

619५. श्री राम सिंह अग्रवाल :

श्री हृदय चन्द कछवाय :

क्या वित्त मंत्री 6 अप्रैल, 1967 के अतारांकित प्रश्न संख्या 709 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या कलकत्ते की कुछ फर्मों द्वारा, जिनके मालिक श्री चांदमल्ल बाटिया हैं, की गई वित्तीय अनियमितताओं की शिकायतों के बारे में सरकार ने इस बीच जांच पूरी कर ली है;

(ख) यदि हां, तो उसका व्यौरा क्या है; और

(ग) यदि नहीं, तो विलम्ब होने के क्या कारण हैं ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) और ख). आयकर अधिनियम के अधीन जांच-पड़ताल अभी भी चल रही है। कानून के अनुसार आवश्यक तलपट प्रस्तुत न करने के कारण एक कम्पनी, अर्थात् कल्लीनगर एण्ड खेरल टी कम्पनी, लिमिटेड, के विरुद्ध कम्पनी कानून के अधीन मुकदमा चलाया गया है।

(ग) जिन लेन-देनों की पड़ताल की जानी है उनकी संख्या बहुत ज्यादा है तथा सूक्ष्म और व्यापक जांच-पड़ताल आवश्यक है।

#### Plantation Ayurvedic Herbs

6200. Shri Vishwa Nath Pandey: Will the Minister of Health and Family Planning be pleased to refer to the reply given to Unstarred Question No. 380 on the 25th May, 1967 and state:

(a) whether any final decision has since been taken on the scheme of growing Ayurvedic Herbs; and

(b) the amount likely to be invested therein and the probable profit to be earned thereby?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) and (b). The matter is still under consideration.

#### Recovery of Watches

6201. Shri Vishwa Nath Pandey: Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 381 on the 25th May, 1967 and state:

(a) whether Government have since conducted investigations into the recovery of watches amounting to Rs. 41 lakhs from a car on the 11th March, 1967; and

(b) if so, the details thereof?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) Investigations have revealed that the addresses of the owner of the seized car as registered with the transport authorities in Bombay and Ahmedabad were fictitious. No person has come forward to claim the car or the watches seized. The case is now under departmental adjudication.

#### Committee on Essential Drugs

6202. Shri Vishwa Nath Pandey: Will the Minister of Health and Family Planning be pleased to refer to the reply given to Unstarred Question No. 456 on 25th May, 1967 and state:

(a) whether the report of the Committee on Essential Drugs has since been received;

(b) if so, the main features thereof; and

(c) the reaction of Government thereto?